

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 61/1040/2020



This the 07th day of April 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. TARUN SHRIDHAR, MEMBER (A)**

Mohd Nassem age 39 years S/O Ghulam Moihi-ud-Din R.O Ward No. 2
Near Dak Bunalow, Batote.

.....Applicant

(Advocate:- None)

Versus

1. State of J&K through Commissioner- Secretary Housing & Urban Development Department, Civil Secretariat, Jammu/ Srinagar.
2. Director Local Bodies, Jammu.
3. Administrator Notified Area Committee, Batote.
4. Chairman Municipal Committee Batote.
5. Executive Officer Notified Area Committee, Batote.

.....Respondents

(Advocate: Mr. Raghu Mehta, ld. SCGSC)

**O R D E R
[ORAL]**

(Delivered by Hon'ble Mr. Tarun Shridhar, Member-A)

Despite sending the link to the learned counsel for the applicant for joining the video conference, he has not joined the conference today.

2. On the last previous date also i.e. 23.02.2021, nobody had joined the video conference on behalf of the applicant and the case was listed today i.e. 07.04.2021 for appearance of applicant. It seems that the applicant has lost interest in pursuing the matter. Accordingly, the T.A. is dismissed due to non appearance of the applicant.



(TARUN SHRIDHAR)
MEMBER (A)

(RAKESH SAGAR JAIN)
MEMBER (J)

JNS